

(c) and (d) During May, 1974 Strike, payments were made from Emergency Funds and not through salary bills. Neither muster rolls were maintained for such engagements nor any case of false certificate established. The certificates in these cases were issued by the Supervisors/Officers concerned.

(e) It is a well established principle that in engagement of casual labour or substitutes, persons who have worked earlier should be given preference depending on their past performance.

Leasing out of Excess Land Acquired by Visakhapatnam Port Authorities to Private Individuals

2049. SHRI K. A. SWAMI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that excess land acquired by the Visakhapatnam Port authorities were leased out for private individuals;

(b) whether the owners from whom the lands were originally acquired were not given the resumption rights as lessees preferring outsiders in giving leases of the excess lands in the Port area; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) :
(a) Yes.

(b) No. The original owners or their legal heirs from whom the lands were acquired were given preference over outsiders in giving leases of the

excess land in Port area provided they satisfied the other conditions.

(c) Does not arise.

Committee on Revision of Pay Scales of University and College Teaching Staff

2050. PROF. NARAIN CHAND PARASHAR : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether the University Grants Commission Committee set up for considering the revision of the pay scales of University and College Teaching Staff, has started functioning;

(b) if so, the composition of the Committee, as at present, the date of its constitution, its first terms of reference and the date of its sitting as also the likely date by which the Committee has been asked to submit its report; and

(c) if not, the likely date by which the Committee would start functioning and hold its first meeting and the reasons for delay ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) The Committee is scheduled to meet on March 24, 1984.

(b) and (c) The Composition of the Committee and its terms of reference are given in the attached Statement. The Committee was constituted on December 24, 1983. According to the U. G. C., it is difficult to indicate a firm time limit for the Completion of the Committee's work at this stage.

Statement

(1) List of Members :

1. Professor R. C. Mehrotra,
Professor Emeritus,
Department of Chemistry,
Rajasthan University, Jaipur. &
Member, UGC,

Chairman

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| 2 | Shri S. Hamid
Vice-Chancellor,
Aligarh Muslim University,
Aligarh. | Member |
| 3. | Dr. D. M. Nanjundappa,
Vice-Chancellor,
Karnataka University,
Dharwad. | Member |
| 4. | Dr. (Mrs.) Vanaja Iyengar,
Vice-Chancellor,
Sri Padmavathi Mahila Vishwavidyalayan,
Tirupati-517502. | Member |
| 5. | Dr. D. Motiramani,
Vice-Chancellor,
Assam Agricultural University,
Jorhat. | Member |
| 6. | Professor N. M. Swani,
Director,
Indian Institute of Technology,
Delhi. | Member |
| 7. | Professor S. Ramaseshan,
Director,
Indian Institute of Science,
Bangalore. | Member |
| 8. | Professor G. S. Bhalla,
Chairman,
Agricultural Prices Commission,
New Delhi. | Member |
| 9. | Professor C. Mande.
Nagpur University,
Nagpur. | Member |
| 10. | Professor R. K. Parimoo,
M. S. University of Baroda,
Baroda. | Member |
| 11. | Professor (Mrs.) Anita Banerjee,
Jadavpur University,
Calcutta. | Member |
| 12. | Dr. K. N. Udappa,
Former Director,
Institute of Medical Sciences,
Banaras Hindu University,
Varanasi. | Member |
| 13. | Shri Gladwin M. Ram,
Principal,
St. John's College,
Agra. | Member |

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| 14. Shri R. K. Chhabra,
Former Secretary,
UGC, New Delhi. | Member |
| 15. Shri M. R. Kolhatkar,
Joint Secretary,
Ministry of Education & Culture,
Govt. of India,
New Delhi. | Member |
| 16. Dr. Lata Singh
Joint Secretary,
GSIR, New Delhi. | Member |
| 17. Shri S. C. Mahalik,
Joint Secretary,
Ministry of Finance,
New Delhi. | Member |
| 18. Prof. S. K. Khanna,
Secretary, UGC. | Member Secretary |

(2) *Terms of Reference :*

The terms of reference of the committee will be as follows :

- (1) To examine the present structure of emoluments and conditions of service of college and university teachers, taking into account the total packet of benefits (such as superannuation/medical/housing etc.)
- (2) To make recommendations on above, having regard to the necessity of attracting and retaining talented persons in the teaching profession, and providing professional advancement opportunities to teachers of college and universities.

Railway Reforms Committee Recommendation for Creation of New Zones/Divisions

2051. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways Reforms Committee has submitted any interim/final report to the Government on the creation of new zones/divisions;

(b) if so, the recommendations made by the Committee in this regard; and

(c) if not, the likely date by which the Committee would submit its final report and an outline of the major recommendations made in the interim reports submitted so far ?

THE MINISTER OF STATE IN

THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFAR SHARIEF) : (a) No, Sir.

(b) Does not arise.

(c) The Committee has indicated that the report will be submitted in May 1984.

Financial Assistance to States for Primary Schools Buildings

2052. SHRI SKARIAH THOMAS : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether there is a British scheme to give financial assistance to the States for the construction of buildings for primary schools;

(b) whether Kerala has requested to be included in this scheme; and